

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/10396 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, ^{sd} 23 October, 2024.

Sub:- **Station leave permission.**

Ref:- No. HC(IB)-VIG/01/2024/582-585 dated 18.10.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District has been granted **station leave permission from the evening of 25.10.2024** (after rising from Court) **to 27.10.2024**. The next senior most Judicial Officer available at the station would remain in charge of her Court and Office in her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/ 10397-10398 /A, dtd. , 23-10-2024

Copy to:

1. Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District.
2. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)

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